

subject and Irrigation projects are planned, funded/ executed by State Governments concerned and Central Assistance is normally given in block loans/grants and is not tied to any individual project. However, the Ministry of Water Resources has provided Central Loan Assistance

(CLA) under Accelerated Irrigation Benefits Programme (AIBP) to Extension, Renovation and Modernisation projects and Water Resources Consolidation projects during 1996-97. The details of CLA provided to various States for such projects under AIBP during 1996-97 are :-

S. No.	State	Name of Project	Amount of C.L.A. (Rs. in Crores)	
			Approved	Released
1.	Haryana	Water Resources Consolidation Project	40.00	30.00
2.	Rajasthan	Jaismond Modernisation Project	1.85	.925
3.	Tamil Nadu	Water Resources Consolidation Project	40.00	20.00
4.	Uttar Pradesh	Upper Ganga including Madhya Ganga Canal	20.00	15.00

(c) The Haryana Government has spent this amount on Water Resources Consolidation Project and the potential likely to be created during 1996-97 through this project is 20.38 thousand hectares.

Revision of MBBS Curriculum

5709. SHRI SUDHIR GIRI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Medical Council of India propose to revise the MBBS curriculum from the next academic year;

(b) if so, the details thereof;

(c) whether the norms relating to private practice by the Government doctors are also going to be revised; and

(d) if so, the details thereof ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) and (b) The Medical Council of India Recommendations on Graduate Medical Education containing curriculum of M.B.B.S. course has been approved by Central Government as a regulation under section 33 of the Indian Medical Council Act, 1956 and this has been conveyed to M.C.I. on 4.3.1997.

(c) and (d) The Central Government doctors are not allowed to do private practice. As a measure of compensation, Non-Practice Allowance is being given to such doctors.

[English]

Institutes of Medical Sciences at Bellary

5710. SHRI K.C. KONDAIAH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Indian Medical Council team had visited Vijayanagar Institute of Medical Sciences at Bellary;

(b) if so, the details of the main observations of the team; and

(c) the reaction of the Government thereto ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) Yes, Sir.

(b) and (c) As per report of the team of the Medical Council of India, there is shortage of 5 Professors, 32 Associate Professors/Readers, 30 Assistant Professors/Lecturers and 55 Tutors/Demonstrators/Registrars. In addition, there are deficiencies in respect of accommodation, equipment and beds in the various departments/units. The Institute has been asked to rectify the deficiencies.

Yachting Centre in GOA

5711. SHRI CHURCHILL ALEMAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a Yachting Centre has been established in Goa;

(b) if so, when it was established and the expenditure incurred thereon; and

(c) the reasons for which it has not been commissioned as yet ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN) : (a) No, Sir.

(b) and (c) Do not arise.

Funds to Madhya Pradesh under Rajiv Gandhi Prathmic Shiksha Mission Scheme

5712.DR. RAM LAKHAN SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the year-wise details regarding the total amount allocated to Madhya Pradesh for literacy during 1994-95, 1995-96 and 1996-97 under the Rajiv Gandhi Prathmic Siksha Mission Scheme;

(b) the district-wise amount allocated for Bhind, Datia and Muraina Parliamentary constituencies during the above mentioned period;

(c) whether the Government had conducted any survey through any agency regarding the physical verification of the number of people made literate and the expenditure incurred on these scheme, if so, when;

(d) whether it is a fact that excess expenditure and paper work is being done and that the actual work done is negligible; and

(e) if so, the action taken by the Govt. in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) Rajiv Gandhi Prathmic Shiksha Mission Scheme is the name given to the State Implementation Society for implementing District Primary Education Programme in the State of Madhya Pradesh.

National Literacy Mission (NLM) does not release grant to Rajiv Gandhi Prathmic Shiksha Mission. Funds are released by NLM for eradication of illiteracy in the age group of 15-35 years directly to Zila Saksharata Samiti (ZSS), which is a society registered under the Chairmanship of District Collector at the District Level. The grants released by the NLM for literacy to Zila Saksharata Samitis of Madhya Pradesh during the years 1994-95, 1995-96 and 1996-97 are as under :

Year	Grants released
1994-95	Rs. 25,11,99,010/-
1995-96	Rs. 6,37,00,000/-
1996-97	Rs. 3,81,84,000/-

(b) The District-wise grant released to Bhind, Datia and Muraina is as under :-

Bhind	Rs. 65.00 lakhs
Muraina	Rs. 70.00 lakhs
Datia	Rs. 43.75 lakhs

(c) Literacy survey is not conducted by the Government. The Zila Saksharata Samiti, before launching the Total Literacy Campaign (TLC), conducts a literacy survey identifying the number of people to be made literate in the age group of 15-35 years. On completion of the Total Literacy Campaign a sample based evaluation study to determine the literacy competencies acquired by the learners is conducted through an external agency. The campaigns are still in progress in the three Districts mentioned above.

(d) and (e) The grants under the scheme are released to the ZSS for specific items of expenditure and the ZSS is expected to incur expenditure only on those items within the limits of the grants sanctioned for the purpose. The question of incurring excess expenditure by the ZSS, over and above the sanctioned grant, therefore, does not arise. The accounts of the ZSS are audited by a Chartered Accountant. In Madhya Pradesh as against the target of making 125.25 lakh persons literate in the age group of 15-35 years, 84.67 lakh persons have been enrolled under literacy campaigns. Of these, 32.60 lakh persons have been made literate upto March 1997.

Supreme Court Judgement

5713.SHRI VIRENDRA KUMAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Supreme Court had given a judgement that a doctor would give treatment only as per the system of medicine under which he gets his degree if so, the details of this decision;

(b) whether any machinery has been constituted at Tahsil and district level to conduct enquiry in this regard; and

(c) if not, the time by which such machinery is likely to be set up ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) The Supreme Court in its a judgement dated 10-5-96 in CA No. 8856 of 1994 filed by Poonam Verma Vs. Ashwin Patel & others directed that the practitioners of Homoeopathy system of medicine cannot practise in Allopathy system of medicine as he was not qualified in that system. These